SHRI P. SUNDARAYYA: Is it not a fact that some of the new artistes who have been employed to invent this light music are being paid double of what used to be paid to Programme Assistants every year?

DR. B. V. KESKAR: Formerly, we used to pay for film records and not for film artistes. Naturally, when you employ artistes, you will have to pay more than what was being paid for the record which is really a copy —many times copied—of what an artiste had sung some time back.

SHRI P. SUNDARAYYA: Is it not a fact that to get the money for this light music programme which the Ministry has started they have retrenched a large number of Programme Assistants and promoted a few who have been getting quite low wages to jobs carrying much higher salaries?

DR. B. V. KESKAR: That is one of the pet theories of my hon. friend which has been expressed here and by his friends in the other House, but it is not a fact. Both the things are not connected at all. In fact, as I said, we were paying Rs. 2 lakhs to the film companies for records. That amount has been put in here and the Finance Ministry has allowed about Bs. 3 lakhs as a special amount for improvement of programmes. As far as the retrenchment of certain personnel is concerned, it has been explained on the floor of this House that it is a question of permanent cadre about which no decision can be taken without consulting the Home Ministry and the Union Public Service Commission.

MR. CHAIRMAN: The question hour is over.

SHRI D. P. KARMARKAR: With your permission, Sir, may I state that I shall give Major-General Sokhey the necessary information within one hour from now? to Questions

KITTEN ANSWERS TO QUESTIONS

NANDIKONDA PROJECT

*622. SHRI V. V. RAMANA: Will *the* Minister for PLANNING be pleased to state whether Government have received the final reports from the Governments of Andhra and Hyderabad in regard to the Nandikonda-Project?

THE DEPUTY MINISTER FOR IRRI-GATION AND POWER (SHRI J. S. L. HATHI) : A joint report on the Nandi-konda Project prepared by the Chief Engineers of Andhra and Hyderabad has been recently received by the Planning Commission. The Commission is in correspondence with the two Governments.

नैरोबी स्थित भारतीय आयुक्त

*६३८. श्री प्र० च० भञ्ज्जदेवः क्या प्रधान मंत्री यह बताने की क्रुपा करेंगे कि :

(क) क्या यह सच है कि हाल में नैरोबी-स्थित भारतीय आयुक्त के कार्यालय पर आकमण हम्रा था ;

(ख) यदि हां, तो क्या सरकार ने इस घटना के कारणों के बारे में पूछताछ की है, और

(ग) ऐ जी घटनाओं की पुनरावृत्ति को रोकने के लिये सरकार ने क्या कार्य-वाही की है ?

ffINDIAN COIMMISSIONER AT NAIROBI

*638. SHRI P. C. BHANJ DEO: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the office of the
- (b) Commissioner for
- (c) the Government of India at Nairobi
- (d) was recently raided:

(e) if so, whether Government have enquired into the reasons leading '& this incident; and

•J-English translation.